## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 92/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: India Farmers Pvt. Ltd.

V/s

Manish N Majithia

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Karl Counsel For Respondents

2. Ms. Deeksha Aelwille

Tani Hananianel S.

Co
for Respondents

1. B. B. Farely Hananianel Brancon

Dr. Deept. Mahal petatoms supenhale

## ORDER C.P. No. 92/59/NCLT/MB/MAH/2017

The Learned Representatives of both the sides are present.

mis

...2...

## C.P. No. 92/59/NCLT/MB/MAH/2017

-2-

- 2. At the outset, the Learned Representative of the Petitioner has requested that this Petition be clubbed along with C.P No. 150/2017.
- 3. Further requested that, the directions for filing of the pleadings as scheduled in matter in C.P. 150/2017 also be given in CP No. 92/2017. The proposition is accepted. Since the said Petition is already listed for hearing on 14.06.2017, therefore, this Petition is also adjourned to 14.06.2017, with liberty to the Petitioner, if deem fit, can file the Application for ad-interim relief.
- 4. Registry is directed to place both the matters together on **14.06.2017**.

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017